

ANNEXURE - 5

Name of the Corporate Debtor: KESAV SPONGE & ENERGY LIMITED (UNDER LIQUIDATION)				Date of commencement of Liquidation: 14.11.2017			List of stakeholders as on : 18-03-2019								
Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted					Amount in Rs				
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Lien or attachment pending disposal	Whether Lien / attachment removed ? (Yes / No)	% of share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim Rejected	Amount of claim under verification	Remarks, if any
1	Navdeepak Sahu, Asst. Commissioner (State Tax),	Commercial Taxes Department, Chattisgarh	N/A	28.09.2018	2,30,53,150.00	2,30,53,150.00	Unsecured	N/A	N/A	2.39%	0	0	0.00	0	
2	Chhattisgarh State Power Distribution Company Limited	Chattisgarh State Govt.	U40108CT2003S GC015822	28.09.2018	27,33,446	27,33,446	Unsecured	N/A	N/A	0.28%	0	0	0.00	0	
TOTAL					2,57,86,596.00	2,57,86,596.00							0.00		